

MONDAY, THE 12TH DAY OF OCTOBER 2026

WA No. 2100 of 2026

THE STATE OF KERALA & OTHERS

VS

KERALA POLICE ASSOCIATION & OTHERS

ADVS FOR APPELLANT/S:
GOVERNMENT PLEADER

ORDER

Admit. Sri. Babu S Nair, the learned Counsel takes notice for the 1st respondent. Issue notice by speed post to respondents 2 and 3.

Post on 04.11.2026.

Sd/-

DR. A.K.JAYASANKARAN NAMBIAR
JUDGE

Sd/-

PREETA A.K.
JUDGE